

No. SDLSC/GMR/PLV/NN/2020-

Dated: Ghumarwin, the 10th August, 2020.

ADVERTISEMENT NOTICE

Applications are invited for the empanelment of one Para Legal Volunteer manning the Community Policing Centre to provide free legal services under the Legal Services Authority Act. The willing persons may send their application to this Sub Divisional Legal Services Committee, Ghumarwin on or before **13-08-2020 at 5:00 P.M. postively** personally or through e-mail on acjmgmr@gmail.com on the enclosed format:-

The work of Para Legal Volunteers does not carry any salary, remuneration or wages except honorarium as per the Rules/instructions issued by the H.P. State Legal Services Authority, Shimla from time to time.


Chairman,
Sub Divisional Legal Services Committee,
Ghumarwin, District Bilaspur, H.P.

Endst. No. SDLSC/GMR/Supdt./PLV /2020-~~2286~~ Dated 10-08-2020.

Copy forwarded to :-

1. The Hon'ble Chairman(District Judge), District Legal Services Authority, Bilaspur, H.P. for information please.
2. The President Bar Association, Ghumarwin, District Bilaspur, H.P.
3. The Block Development Officer, Ghumarwin for information with the request to display the copy of the same on the notice board of your respective offices for information of general public.
4. The Assistant Programmer of the Office of Hon'ble District & Sessions Judge, Bilaspur, H.P. for information and necessary action with the direction to upload the same on the website of District Court.
5. Notice Board of this office.


Chairman,
Sub Divisional Legal Services Committee,
Ghumarwin, District Bilaspur, H.P.

Annexure-A.

H.P. State Legal Services Authority, Shimla-171009.

Application for Empanelment as Para Legal Volunteers.

Photo.

Sr.No.	Particulars.
1	Name.
2.	Educational Qualification.
3	Mobile No.
4	E-mail address.
5	Address.
6.	Whether any training programme attended, if yes please specify the period.
7.	Identity Card No. issued by DLSA/SDLSC, if any please specify the period.
8.	Category (SC/ST/OBC, General/ differently abled)
9.	Have you been empaneled as a Para Legal Volunteer in Village Legal Care and Support Centre/Juvenile Justice Board/ Jails/other if yes, please specify the period and achievements, if any.
10.	Any Work done to assist the needy in the society and any services rendered for upliftment of marginalized and weaker sections of the society including Schedule Castes, Schedule Tribes, Women, Children Rural and Urban Labour or any other social work done in the society.
11.	Willingness or place of preference to work at either District level or Taulak leave or village level.

Signature of the applicant.

